

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.211

IA-4490/2021IA-4524/2021IA-3385/2020

In

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 12.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Vivek Pandey, Adv. Suvarna, Adv. Soham Goswani for Resolution Applicant in IA-4490/2021,

For the Respondent

: Suresh Gupta COC member

For the YEIDA

: Sr. Adv. Krishnendu Datta, Adv. Pranav Tanwar, Adv. Md. Aman Sheikh, Adv. Rajat Sinha

ORDER

IA-4490/2021:-

Heard Mr. Gopal Jain, Ld. Sr. Counsel appearing for the Applicant and Mr. Krishnendu Datta, Ld. Sr. Counsel appearing for the Respondent.

Arguments concluded .The parties are at liberty to file written submissions within five days.

Order **reserved**.

IA-4524/2021 IA-3385/2020:-

List these IAs on **10.10.2022**.



(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)